

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 662  
(TO BE ANSWERED ON THE 2<sup>nd</sup> December 2024)**

**HELIPORT AT SANJAULI IN SHIMLA, HIMACHAL PRADESH**

662. MS. INDU BALA GOSWAMI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of the amount provided for heliport at Sanjauli in Shimla, Himachal Pradesh under the UDAN scheme of Government;
- (b) whether the said heliport has not yet been issued license; and
- (c) if so, the reasons for not issuing license to the heliport in Sanjauli?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): An amount of Rs.8.00 Crore has been sanctioned for development of Sanjauli heliport in Shimla under the Regional Connectivity Scheme-Ude Desh ka Aam Naagrik (RCS-UDAN).

(b) & (c): The security manuals (i.e. Anti Hijack Contingency Plan, Bomb threat Contingency Plan etc.) in respect of Sanjauli Heliport have not been approved as yet by the Bureau of Civil Aviation Security (BCAS), due to which the License/Operational Authorization to Sanjauli Heliport has not been issued by the Directorate General of Civil Aviation (DGCA) .

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